

**BEFORE HON'BLE NATIONAL GREEN TRIBUNAL
WESTERN ZONE, PUNE****ORIGINAL APPLICATION NO. 160/2023**

Sonappa Bhimrao Sontakke Applicant

Vs.

Maharashtra Pollution Control Board & Ors. Respondents

**ADDITIONAL AFFIDAVIT ON BEHALF
OF RESPONDENT MAHARASHTRA POLLUTION
CONTROL BOARD: -**

I, Nikhil Jalindar More, aged about 36 years, occupation – Service, the Sub-Regional Officer of the Maharashtra Pollution Control Board at Solapur having office 4/B, Bali Block, Civil Lines, Opp. Government Milk Scheme, Saat Rasta, Solapur – 413 003, do hereby state on solemn affirmation as under: -

1. I say and submit that this Hon'ble NGT vide order dated 05/12/2024 directed the Joint Committee to visit the unit after commencement of the crushing operation by Respondent no. 2 and thereafter submit its report within fifteen days.
2. I say and submit that in compliance with the directions issued by the Hon'ble NGT, the Joint Committee comprising of the Deputy Commissioner-District Animal Husbandry,

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Sub Regional Officer MPCB- Solapur, Taluka Agriculture Officer-Mohol alongwith the Applicant have visited to the farmland of Applicant- Sonappa Bhimrao Sontakke located at Gut No.180/4, Takali (Shikandar), Taluka Mohol, Dist Solapur and the Respondent -industry i.e. M/s.Bhima SSK Ltd. during the crushing season on 22/01/2025. During the visit, the Agricultural Department and Maharashtra Pollution Control Board (MPCB) have collected the samples of well water, the Agricultural Department have also collected the soil samples and the Officials of the District Animal Husbandary have inspected the livestock of the applicant.

3. In view of the above, on behalf of the Joint Committee it is respectfully prayed to this Hon'ble Tribunal that the Joint Committee visit has been completed, but the Analysis results and induvial reports from the Joint committee members are still awaited. The Hon'ble Tribunal may kindly grant four weeks time for the submission of the report.

Solemnly affirmed on this 6th day of February 2025 at Solapur.

I know the affiant

For and on behalf of Maharashtra.
Pollution Control Board i.e.
Respondent No. 1.

ADVOCATE



(Nikhil More)

Sub-Regional Officer, Solapur



BEFORE ME

Adv. Ganesh D. Surve
Notary (Govt. of India)
A/p.- Moudimb, Tal. Macha,
Dist. Solapur, Pin Code : 413301
(State : Maharashtra)
Reg. No.: 10042

Adv. G. D. Surve
Notary, Solapur Dist.
(Govt. of India)

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